

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 2093**  
TO BE ANSWERED ON 23.09.2020

**NIRBHAYA SCHEME**

2093. SHRI ANTO ANTONY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government is providing financial assistance to State Government to improve safety and security of women and children under the Nirbhaya Scheme ;
- (b) if so, the details thereof during the last five years, year-wise and State-wise including Kerala ;
- (c) whether the Government has any mechanism to monitor the utilization of funds;
- (d) if so, the details thereof;
- (e) whether the funds released to various State Governments have been fully utilized ; and
- (f) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : Yes Sir.

(b) : The details of funds released in the last five years, year-wise and State-wise including Kerala is at annexure

(C) & (d): An Empowered Committee (EC) of Officers appraises and recommends the proposals received from various Central Ministries/ Departments/ States/ UTs and other organizations for funding under Nirbhaya Fund. The EC reviews the status of implementation of the approved projects from time to time in conjunction with the concerned Ministries/ Departments/ Implementing Agencies (IAs). The Ministries/ Departments/ IAs also review and monitor the progress of their respective schemes/ projects for faster implementation at their level.

(e) & (f) : Since, inception, an amount of Rs. 1910.10 Cr. have been utilised as reported by the various Ministries/ Departments/ Implementing Agencies (IAS).

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**Annexure**

**Annexure referred to in reply to part (b) of Lok Sabha Un-starred Question No.2093 for answer on 23.09.2020 regarding Nirbhaya Scheme**

**(Rs. Crore)**

<b>State</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>
Andaman and Nicobar Islands	0.30	3.30	1.93	0.88	0.81
Andhra Pradesh	0.65	19.88	66.37	8.97	13.35
Arunachal Pradesh	0.63	6.00	2.78	8.63	6.57
Assam	0.73	17.30	4.19	8.03	18.36
Bihar	0.76	21.51	2.85	3.63	24.14
Chandigarh	0.30	4.25	2.50	0.68	1.00
Chattishgarh	1.00	22.00	12.05	7.48	21.72
Dadra and Nagar Haveli and Daman and Diu	1.06	0.20	8.97	0.01	4.22
Delhi	0.50	32.80	9.23	74.23	291.32
Goa	0.74	6.01	1.74	0.05	5.40
Gujarat	1.09	16.16	6.54	58.07	68.95
Haryana	0.88	16.13	2.91	4.80	13.36
Himachal Pradesh	0.87	5.92	1.80	4.60	16.70
Jammu and Kashmir	0.97	9.67	2.38	3.58	14.99
Jharkhand	0.45	5.07	11.38	7.07	15.12
Karnataka	1.09	20.29	5.65	206.84	24.24
Kerala	0.97	16.07	4.68	3.51	15.42
Ladakh-UT	0.00	0.00	0.19	0.00	0.00
Lakshdweep	0.00	0.10	4.57	0.00	0.21
Madhya Pradesh	1.09	29.53	19.69	15.57	45.71
Maharashtra	1.09	19.79	21.81	118.21	132.39
Manipur	0.63	4.81	1.63	5.93	9.29
Meghalaya	0.63	5.41	1.70	2.19	8.03
Mizoram	0.89	4.86	3.44	5.68	6.84
Nagaland	0.96	5.83	5.75	5.23	10.68
Odisha	0.39	20.24	4.12	8.73	24.87
Puducherry	0.37	3.33	1.82	0.99	4.98
Punjab	0.73	14.35	5.91	9.53	16.88
Rajasthan	0.75	28.99	4.70	6.23	25.93
Sikkim	0.93	0.23	6.21	0.73	1.84
Tamil Nadu	1.09	15.31	3.39	183.67	97.11
Telangana	0.75	17.02	7.36	89.03	65.49
Tripura	0.96	5.53	1.64	3.19	5.73
Uttar Pradesh	1.09	32.65	47.97	93.96	105.50
Uttrakhand	0.56	8.45	3.84	3.30	9.60
West Bengal	0.63	21.43	4.32	49.96	17.82
<b>Total</b>	<b>26.49</b>	<b>460.42</b>	<b>298.04</b>	<b>1003.19</b>	<b>1144.57</b>

\* Rs. 4.71 Crore has also been released to the State of Rajasthan during the years 2016-17 to 2018-19.

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